

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 12.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/203/2019 IN MA/462/2018

PETITION NUMBER : CP/540/(IB)/2018

NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK

NAME OF THE RESPONDENT(S) : GAGAN BOTHRA (PRC INTERNATIONAL  
HOTELS PVT LTD) & 1 ANOTHER

UNDER SECTION : SEC 60 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. Saritha Devi	counsel for RP	msb
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**ORDER**

Matter is called. No representation on behalf of the Applicant. Counsel for the Resolution Professional is present, submitted that the Resolution Plan has been approved by this Authority on 27.08.2019. Therefore, the Application has become infructuous. In view of it, the Application stands **closed**.

  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)